

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR JOSAN FOODS PRIVATE LIMITED OPERATING IN FOOD PROCESSING INDUSTRY AT JALALABAD, DISTRICT FAZILKA, PUNJAB

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution
Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	JOSAN FOODS PRIVATE LIMITED PAN - AAACJ8404A CIN - U15142PB2000PTC023351
2. Address of the registered office	Gumani Wala Road, Jalalabad, Distt. Fazilka, Punjab - 152024
3. URL of website	No website present
4. Details of place where majority of fixed assets are located	Village -Bagge Ke Uttar, Gumani Wala Road, Jalalabad(W), Dist. Fazilka, Punjab
5. Installed capacity of main products/ services	Details Not Available
6. Quantity and value of main products/ services sold in last financial year	Details Not Available
7. Number of employees/ workmen	Details Not Available
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought by sending request at ip.josanfoods@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought by sending request at ip.josanfoods@gmail.com
10. Last date for receipt of expression of interest	22.01.2024
11. Date of issue of provisional list of prospective resolution applicants	28.01.2024
12. Last date for submission of objections to provisional list	02.02.2024
13. Date of issue of final list of prospective resolution applicants	10.02.2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15.02.2024
15. Last date for submission of resolution plans	18.03.2024
16. Process email id to submit EOI	ip.josanfoods@gmail.com



Mahesh Bansal

CA Mahesh Bansal

Resolution Professional in the matter of M/s.
JOSAN FOODS PRIVATE LIMITED (IN CIRP)

Email: ip.josanfoods@gmail.com

IP Registration No. IBBI/PA-001/IP-P00785/2017-2018/11341

IBBI Regd email : emmbee.consulting@gmail.com

SCF 24, First Floor, Bhadaur House, Ludhiana 141008
AFA AA1/11341/02/061224/106478 valid 06.12.2024

Mobile 9814117576

Place : Ludhiana

Dated 01.01.2024

whereas the undersigned being the Authorised Officer of State Bank of India under the Securitisation and Reconstruction of Financial Assets and Enforcement of the Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest Enforcement Rule, 2002, issued a demand notice under Section 13(2) to borrower / guarantor on date mentioned here under calling upon the borrower / guarantor to repay the amount mentioned in respective demand notice within 60 days of the date of the notice.

The borrower / guarantor having failed to repay the amount, notice is hereby given to respective borrowers / guarantor and the public in general that the Authorised Officer of Bank has taken possession of the property described herein below in the exercise of powers conferred on him under Section 13(4) of said Act read with Rules 8 of the said rules, on date mentioned against account. The borrowers / guarantors in particular and the public in general are hereby cautioned not to deal with asset and any dealing with the asset will be subject to the charge of State Bank of India for amount mentioned below besides interest and other charges thereon. The borrower's attention is invited to provisions of Sub-Section (8) of Section 13 of the Act, in respect of time available, to redeem the Secured Assets.

Name of the NPA Account	Date of the Demand Notice	Date of the Possession	Amount Outstanding
Sh. Braj Pal Verma S/o Sh. Shiv Lala Verma R/o VPO Atwa Veke, Tehsil Safipur, Distt Unao, Uttarpradesh.	11-10-2023	26-12-2023	Rs. 23,87,545/82 as on 11-10-2023 + Interest, other charges w.e.f. 12-10-2023 & less recovery if any, till date affected

Description of the Immovable Property : All that part and parcel of the Property measuring 10 Marla comprised in Khasra no. 42 R2 7/3 (0-12) 8/1/2 (1-0), Kite 2, Rakba (1-12) of 12/121 share (3 Marla) and Khasra no. 42 R 14/2 (4-9) of 7/89 share Rakba 7 Marla, total 10 Marlas, Khewat no. 210, Khatoni no. 452- 453, Jamabandi year 2011-12 at Village Fateh Nangal, Bakshi Colony, Batala Road, Dharawal, Hadbast no. 387, Tehsil Gurdaspur and bounded as North : House of Hardalbir Singh, South : Other, East : Street 18', West : House of Bakshish Singh

Date : 01-01-2024 Place : Dharawal Sd/- Authorised Officer

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
JOSAN FOODS PRIVATE LIMITED
OPERATING IN FOOD PROCESSING INDUSTRY AT
JALALABAD, DISTRICT FAZILKA, PUNJAB
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	JOSAN FOODS PRIVATE LIMITED PAN - AAACJ8404A CIN - U15142PB2000PTC023351
2. Address of the registered office	Gumani Wala Road, Jalalabad, Distt. Fazilka, Punjab - 152024
3. URL of website	No website present
4. Details of place where majority of fixed assets are located	Village- Bagge Ke Uttar, Gumani Wala Road, Jalalabad(W), Distt. Fazilka, Punjab
5. Installed capacity of main products/ services	Details Not Available
6. Quantity and value of main products/ services sold in last financial year	Details Not Available
7. Number of employees/ workmen	Details Not Available
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought by sending request at ip.josanfoods@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought by sending request at ip.josanfoods@gmail.com
10. Last date for receipt of expression of interest	22.01.2024
11. Date of issue of provisional list of prospective resolution applicants	28.01.2024
12. Last date for submission of objections to provisional list	02.02.2024
13. Date of Issue of final list of prospective resolution applicants	10.02.2024
14. Date of issue of Information Memorandum, evaluation matrix, and Request for Resolution Plan to prospective applicants	15.02.2024
15. Last date for submission of Resolution Plans	18.03.2024
16. Process email id to submit EOI	ip.josanfoods@gmail.com

-sd-
CA Mahesh Bansal
Resolution Professional in the matter of
M/s. JOSAN FOODS PRIVATE LIMITED (IN CIRP)
Email: ip.josanfoods@gmail.com
IP Registration No. IBB/PA-001/IP-P00785/2017-2018/11341
IBBI Regd email: emmbee.consulting@gmail.com
SCF 24, First Floor, Bhadaur House, Ludhiana 141008
AFA AA11/1341/02/061224/106478 valid 06.12.2024
Mobile 9814117576

Place: Ludhiana
Date: 01.01.2024

The speech, which was instantly translated into seven languages by interpreters, was telecast live on a screen specially put up for the purpose. It was telecast through the community's in-house satellite TV channel (Muslim Television Ahmadiyya International).

A distinct feature of the speeches on all three-days was that the speakers were encouraged to highlight the good points of other faiths without maligning any particular religion. Muslim speakers were asked to speak on Krishna and Hindu speakers were encouraged to speak on the teachings of Jesus Christ.



Ahmadiyya Muslims in the 128th

When spiritual head Hazrat Mirza started his discourse from London, there was complete silence in the hall. "Islam teaches that one must adhere to the limits set by the Almighty. For instance, a person who is financially well-off can purchase whatever is lawful. However, if a person who is unable to afford something attempts to purchase it by employing illegal means or by incurring a debt just for the sake of personal fulfil-

Sarpanch plants 10,000 trees near dhussi bundh

FEROZEPUR, DECEMBER 31

A dedicated farmer from Dulchi Ke village district is spearheading an initiative that is not only contributing to the preservation of the environment but also playing a pivotal role in fortifying the sensitive "dhussi bundh." This farmer has taken it upon himself to transform the landscape of the area by planting trees along the edge of the "bundh," which makes this conservation effort a dual-purpose project.

Avtar Singh, Sarpanch, and Dulchi Ke village had started planting trees in and around the area of the "dhussi bundh" around five years ago.

Avtar said, "Nature is everything, and we should do everything in our power to preserve it. I stopped burning crop residue eight years ago to do my part, and I urge everyone else to do the same. Avtar was recently honoured by Assembly Speaker Kultar Singh Sandhwan, and he was also honoured with the "Dharti Maa De Putt" Award by a Jaitu-based NGO, "Kheti Virasat Mission". — OC

SH. SOH

16.12.19

We pay

A

ਜਾਂਦੇ ਅਤੇ ਰਾਜਾ ਵਾੜਗ ਦੀਆਂ ਤਸਵੀਰਾਂ ਤਾਂ ਹਨ, ਪਰ ਪ੍ਰਤਾਪ ਸਿੰਘ ਬਾਜਵਾ ਦੀ ਤਸਵੀਰ ਨੂੰ ਪੋਸਟਰ ਵਿੱਚ ਕੋਈ ਥਾਂ ਨਹੀਂ ਦਿੱਤੀ ਗਈ ਹੈ। ਸ੍ਰੀ ਸਿੰਘੂ ਦਾ ਤਰਕ ਹੈ ਕਿ ਉਹ ਕਾਂਗਰਸ ਦੀ ਮਜ਼ਬੂਤੀ ਲਈ ਕੰਮ ਕਰ ਰਹੇ ਹਨ ਤੇ

ਅਤੇ ਇਸ ਮੌਕੇ ਪਾਰਟੀ ਦੀ ਮੁਲਾਜ਼ਮ ਜਥੇਬੰਦੀ ਇੱਟਕ ਦਾ ਕੈਲੰਡਰ ਜਾਰੀ ਕੀਤਾ। ਇਸ ਮੌਕੇ ਨਵਜੋਤ ਸਿੰਘ ਨੇ ਪਾਰਟੀ ਵਰਕਰਾਂ ਨਾਲ ਗੱਲਬਾਤ ਕੀਤੀ ਅਤੇ 7 ਜਨਵਰੀ ਨੂੰ ਹੋਣ ਵਾਲੀ ਰੈਲੀ ਸਬੰਧੀ ਵਿਚਾਰਾਂ ਵੀ ਕੀਤੀਆਂ।

ਨਿਹੰਗ ਸਿੰਘਾਂ 'ਤੇ ਨੌਜਵਾਨ ਦੀ ਹੱਤਿਆ ਦਾ ਦੋਸ਼

ਪੁਲੀਸ ਨੇ ਕੇਸ ਦਰਜ ਕਰ ਕੇ ਇਕ ਨਿਹੰਗ ਸਿੰਘ ਨੂੰ ਕੀਤਾ ਗ੍ਰਿਫਤਾਰ

ਮਹਿੰਦਰ ਸਿੰਘ ਰੱਤੀਆਂ

ਮੋਗਾ, 31 ਦਸੰਬਰ

ਨਿਹਾਲ ਸਿੰਘ ਵਾਲਾ ਵਿੱਚ ਨਿਹੰਗ ਸਿੰਘਾਂ ਨੇ ਇੱਕ ਨੌਜਵਾਨ ਨੂੰ ਨਸ਼ੇ ਕਰਨ ਤੋਂ ਰੋਕਣ ਲਈ ਕਥਿਤ ਤੌਰ 'ਤੇ ਉਸ ਦੀ ਕੱਟਮਾਰ ਕੀਤੀ ਜਿਸ ਕਾਰਨ ਉਸ ਦੀ ਮੌਤ ਹੋ ਗਈ। ਮ੍ਰਿਤਕ ਦੀ ਪਛਾਣ ਨਵਦੀਪ ਸਿੰਘ (20) ਵਾਸੀ ਪਿੰਡ ਮੀਨੀਆਂ ਵਜੋਂ ਹੋਈ ਹੈ, ਜਿਸ ਨੂੰ ਕਰੀਬ ਹਫ਼ਤਾ ਪਹਿਲਾਂ ਨਿਹੰਗ ਸਿੰਘਾਂ ਨੇ ਨਸ਼ਾ ਛੁਡਵਾਉਣ ਲਈ ਪਿੰਡ ਪੱਤੋਂ ਹੀਰਾ ਸਿੰਘ ਸਥਿਤ ਡੇਰੇ ਵਿੱਚ ਲਿਆਂਦਾ ਸੀ। ਡੀਐੱਸਪੀ ਨਿਹਾਲ ਸਿੰਘ ਵਾਲਾ ਐੱਟ ਬੱਧਨੀ ਕਲਾਂ ਮਨਜੀਤ ਸਿੰਘ ਢੇਸੀ ਨੇ ਦੱਸਿਆ ਕਿ ਨਵਦੀਪ ਸਿੰਘ ਦੇ ਭਰਾ ਰਣਦੀਪ ਸਿੰਘ ਦੇ ਬਿਆਨ 'ਤੇ ਸੁਖਪਾਲ ਸਿੰਘ ਉਰਫ਼ ਸੁੱਖਾ ਨਿਹੰਗ ਤੇ ਹੋਰਾਂ ਖ਼ਿਲਾਫ਼ ਕੇਸ ਦਰਜ ਕਰਕੇ ਸੁੱਖਾ ਨਿਹੰਗ ਨੂੰ ਗ੍ਰਿਫ਼ਤਾਰ ਕੀਤਾ ਗਿਆ ਹੈ। ਮ੍ਰਿਤਕ ਨੌਜਵਾਨ ਦੇ ਪਰਿਵਾਰ ਨੇ ਦੱਸਿਆ ਕਿ ਨਿਹੰਗ ਸਿੰਘ ਨਵਦੀਪ ਨੂੰ ਇਹ ਕਹਿ ਕੇ ਲੈ ਆਏ ਸਨ ਕਿ ਉਹ ਧਾਰਮਿਕ ਸਿੱਖਿਆ ਤੇ ਸੁਖਾਲੇ ਤਰੀਕਿਆਂ ਨਾਲ ਨੌਜਵਾਨਾਂ ਨੂੰ ਨਸ਼ਿਆਂ ਤੋਂ ਮੁਕਤ ਕਰਵਾਉਂਦੇ ਹਨ।

ਪਰਿਵਾਰ ਨੇ ਦੋਸ਼ ਲਾਇਆ ਹੈ ਕਿ ਨਵਦੀਪ ਨੇ ਉਨ੍ਹਾਂ ਨੂੰ ਕਈ ਵਾਰ ਇਹ ਦੱਸਿਆ ਸੀ ਕਿ ਡੇਰੇ ਵਿੱਚ ਉਸ ਦੀ ਬੁਰੀ ਤਰ੍ਹਾਂ ਕੱਟਮਾਰ ਕੀਤੀ ਜਾਂਦੀ ਹੈ, ਪਰ ਉਨ੍ਹਾਂ ਭਰੋਸਾ ਨਹੀਂ ਸੀ ਕੀਤਾ। ਇੱਕ ਦਿਨ ਨਿਹੰਗਾਂ ਨੇ ਦੱਸਿਆ ਕਿ ਮੋਟਰਸਾਈਕਲ 'ਤੇ ਗਜ਼ਾ ਕਰਨ ਗਿਆ ਨਵਦੀਪ ਵਾਪਸ ਨਹੀਂ ਸੀ ਆਇਆ। ਨਵਦੀਪ ਨੇ ਪਰਿਵਾਰ ਨਾਲ ਸੰਪਰਕ ਕਰਕੇ ਦੱਸਿਆ ਕਿ ਮੋਟਰਸਾਈਕਲ ਉਸ ਨੇ ਨਿਹਾਲ ਸਿੰਘ ਵਾਲਾ ਸਥਿਤ ਇੱਕ ਚਾਹ ਦੀ ਦੁਕਾਨ 'ਤੇ ਖ਼ਰ੍ਹਾ ਦਿੱਤਾ ਹੈ ਤੇ ਡੇਰੇ ਵਿੱਚ ਉਸ ਨੂੰ ਤੰਗ ਕੀਤਾ ਜਾਂਦਾ ਹੈ। ਇਸ ਲਈ ਉਹ ਵਾਪਸ ਨਹੀਂ ਜਾਣਾ ਚਾਹੁੰਦਾ। ਉਨ੍ਹਾਂ ਦੋਸ਼ ਲਾਇਆ ਕਿ ਨਿਹੰਗਾਂ ਨੇ ਨਿਹਾਲ ਸਿੰਘ ਵਾਲਾ ਵਿਖੇ ਥਾਣੇ ਵਾਲੀ ਗਲੀ ਵਿੱਚ ਨਵਦੀਪ ਨੂੰ ਬੇਹਿੰਮੀ ਨਾਲ ਕੁੱਟਿਆ, ਜਿਸ ਮਗਰੋਂ ਉਸ ਨੂੰ ਜ਼ਖ਼ਮੀ ਹਾਲਤ ਵਿੱਚ ਇੱਕ ਨਿੱਜੀ ਹਸਪਤਾਲ ਲਿਜਾਇਆ ਗਿਆ, ਪਰ ਉਸ ਨੂੰ ਬਚਾਇਆ ਨਹੀਂ ਜਾ ਸਕਿਆ। ਇਸ ਸਬੰਧ ਵਿੱਚ ਨਿਹੰਗ ਸਿੰਘਾਂ ਦਾ ਆਖਣਾ ਹੈ ਨੌਜਵਾਨ ਨੂੰ ਮੁੜ ਡੇਰੇ ਲਿਆਂਦਾ ਗਿਆ ਸੀ, ਪਰ ਜਦੋਂ ਉਹ ਦੀਵਾਰ ਟੱਪ ਕੇ ਭੱਜਣ ਲੱਗਾ ਤਾਂ ਦੀਵਾਰ ਦੀਆਂ ਇੱਟਾਂ ਤੇ ਲੱਹੇ ਦੀਆਂ ਚਾਦਰਾਂ ਆਦਿ ਵਿੱਚ ਡਿੱਗਣ ਕਾਰਨ ਉਹ ਗੰਭੀਰ ਜ਼ਖ਼ਮੀ ਹੋ ਗਿਆ ਸੀ।

ਪੰਛਮ- ਬਕਸ਼ੀਸ਼ ਟਿੱਪ ਦਾ ਮਕਾਨ।
ਮਿਤੀ: 01.01.2024 ਥਾਂ: ਧਾਰੀਵਾਲ ਸਰੀ/- ਅਧਿਕਾਰਤ ਅਵਸਰ

ਵਾਰਮਜ਼ੀ
ਕੂਚੀ ਦੇ ਪ੍ਰਗਟਾਵੇ ਲਈ ਸੱਦਾ

ਜਲਾਲਾਬਾਦ ਜ਼ਿਲ੍ਹਾ ਵਾਇਲਡ ਫਾਇਰ ਵਿਖੇ ਕੂਚੀ ਪ੍ਰਮੋਸ਼ਿੰਗ ਇੰਡਸਟਰੀ ਵਿਚ ਚੱਲ ਰਹੀ ਜੋਸਨ ਫੂਡਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ ਵਾਸਤੇ (ਇਨਸਾਲਵੇਸੀ ਐਂਡ ਬੈਕਰੂਪਟਸੀ ਬੋਰਡ ਆਫ਼ ਇੰਡੀਆ (ਇਨਸਾਲਵੇਸੀ ਰੈਜਿਲਿਊਸ਼ਨ ਪ੍ਰਾਈਸ ਫਾਰ ਕਾਰਪੋਰੇਟ ਪਰਸਨਜ਼) ਰੈਗੂਲੇਸ਼ਨ 2016 ਦੇ ਰੈਗੂਲੇਸ਼ਨ 39A (1) ਅਧੀਨ)

ਸਬੰਧਤ ਵੇਰਵਾ	
1. ਪੰਜ ਜਿਨ ਐਲੇਮੈਂਟਸ ਨੰਬਰ ਸਹਿਤ ਕਾਰਪੋਰੇਟ ਡੋਕੂਮੈਂਟ	ਜੋਸਨ ਫੂਡਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ PAN No.- AAACJH04A CIN-U15142PT2000PTC023331
2. ਰਜਿਸਟਰਡ ਦਫ਼ਤਰ ਦਾ ਪਤਾ	ਗੁਮਾਨੀ ਵਾਲਾ ਰੋਡ, ਜਲਾਲਾਬਾਦ ਜ਼ਿਲ੍ਹਾ ਵਾਇਲਡ ਫਾਇਰ, ਪੰਜਾਬ 152001
3. ਡੁਆਰਮੈਂਟ ਆਫ ਵੈੱਬਸਾਈਟ	ਵੈੱਬਸਾਈਟ ਮੌਜੂਦ ਨਹੀਂ
4. ਸਬਾਨ ਦਾ ਵਰਵਾ ਜਿਥੇ ਕਰੂਚ ਸਾਰੇ ਵਿਕਸਤ ਅਜਾਏ ਸਥਿਤ ਹਨ	ਪਿੰਡ ਕੋਚੀ ਕੇ ਉੱਤਰ ਗੁਮਾਨੀ ਵਾਲਾ ਰੋਡ, ਜਲਾਲਾਬਾਦ (W) ਜ਼ਿਲ੍ਹਾ ਵਾਇਲਡ ਫਾਇਰ, ਪੰਜਾਬ
5. ਮੈਨ ਪ੍ਰਾਫ਼ਰਮਾ ਸਰਵਿਸਿਜ ਦੀ ਸਹਾਇਕ ਸਮਰੱਥਾ	ਬੰਦ ਰੱਖੀ ਜਾਵੇਗੀ
6. ਪਿਛਲੇ ਆਈ ਸਾਲ ਵਿਚ ਕੰਬੇ ਮਨ ਪ੍ਰਾਫ਼ਰਮਾ ਸਰਵਿਸਿਜ ਦੀ ਆਰਟ ਆਫ ਕੰਮਿਟ	ਬੰਦ ਰੱਖੀ ਜਾਵੇਗੀ
7. ਕਰਮਚਾਰੀਆਂ ਵਰਕਮੈਨ ਦੀ ਸੰਖਿਆ	ਬੰਦ ਰੱਖੀ ਜਾਵੇਗੀ
8. ਪ੍ਰਾਈਸ ਦੇ ਬਾਅਦ ਦਾ ਇਕੋਟ ਲਈ ਸਬੰਧਤ ਮਿਤੀਆਂ ਕੁਝ ਡਿਫ਼ਰੈਂਸ ਦੀ ਸੂਚੀ ਦੇ ਸਾਲ ਦੀ ਅੰਤਿਮ ਸੁਲੱਭ ਆਈ ਸਟੇਟਮੈਂਟ (ਜਿਥੇ ਸਹਿਤ ਹੋਰ ਵੇਰਵਾ ਇੱਥੇ ਸੁਲੱਭ ਹੈ)	ਮੇਲ ਡਰੋਕੇ ਵਰਵਾ ਪ੍ਰਾਪਤ ਕਰੋ। ip.josnfoods@gmail.com
9. ਕੋਚੀ ਦੇ ਸਿਕਸਨ 23(2) (1) ਦੇ ਤਹਿਤ ਪ੍ਰਸਤਾਵਤ ਕਿਨੇਕਾਰ ਲਈ ਕਿਨੇਕਾਰ ਸੁਲੱਭ	ਬੰਦ ਰੱਖੀ ਜਾਵੇਗੀ ਤੇ ਮੇਲ ਕਰਕੇ ਹੋਰ ਪ੍ਰਾਪਤ ਕੀਤਾ ਜਾ ਸਕਦਾ ਹੈ। ip.josnfoods@gmail.com
10. ਕੂਚੀ ਦੀ ਅੰਤਿਮ ਅਕਤੀ ਪ੍ਰਾਪਤ ਕਰਨ ਲਈ ਅੰਤਿਮ ਮਿਤੀ	22.01.2024
11. ਸਭਾਵਤ ਪ੍ਰਸਤਾਵ ਕਿਨੇਕਾਰ ਦੀ ਆਗੂ ਦੀ ਸੂਚੀ ਜਾਰੀ ਕਰਨ ਦੀ ਮਿਤੀ	28.01.2024
12. ਆਗੂ ਦੀ ਸੂਚੀ ਸਬੰਧੀ ਇਤਰਾਜ਼ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ ਲਈ ਅੰਤਿਮ ਮਿਤੀ	02.02.2024
13. ਸਭਾਵਤ ਪ੍ਰਸਤਾਵ ਕਿਨੇਕਾਰ ਦੀ ਵਾਇਲਡ ਸੂਚੀ ਜਾਰੀ ਕਰਨ ਦੀ ਮਿਤੀ	10.02.2024
14. ਸਭਾਵਤ ਕਿਨੇਕਾਰ ਲਈ ਪ੍ਰਸਤਾਵ ਯੋਜਨਾ ਲਈ ਬਨਰੀ ਤੇ ਸੂਚਨਾ ਮਿਨਿਟਿਮ, ਮੁਲਾਕਾਤ ਮਿਨਿਟਿਮ ਜਾਰੀ ਕਰਨ ਦੀ ਮਿਤੀ	15.02.2024
15. ਪ੍ਰਸਤਾਵ ਯੋਜਨਾ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ ਦੀ ਅੰਤਿਮ ਮਿਤੀ	19.03.2024
16. ਈਓਆਰੀ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ ਲਈ ਪ੍ਰਿੰਟ ਈਮਲ ਆਈਡੀ	ip.josnfoods@gmail.com

ਸਰੀ/- ਸੀਏ ਮਹੇਸ਼ ਬਾਸਲ
ਪ੍ਰਸਤਾਵ ਪ੍ਰੋਵਿਡੇਂਟਲ
ਮੈ. ਜੋਸਨ ਫੂਡਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ (IN CTRP) ਦੇ ਮਾਲਕ ਵਿਚ
Email: ip.josnfoods@gmail.com
IP Registration No. IBBI/IPA-001/IP-P00785/2017-2018/11341
IBBI Regd email: enmbee.consulting@gmail.com
ਐਸਸੀਐਫ 24, ਪਹਿਲੀ ਮੰਜਿਲ Bhadaur ਠਾਂਡੂ, ਲੁਧਿਆਣਾ-141008
ਸਬਾਨ: ਲੁਧਿਆਣਾ AFA AA1/11341/02/061224/106178 valid 06.12.2024
ਮਿਤੀ: 01.01.2024 Mobile 9814117576

7 ਫਿਲਮਾਂ ਵਾਲਾ ਵਰ੍ਹਾ ਰਿਹਾ ਵਰ੍ਹੇ ਤੋਂ ਉਮੀਦਾਂ ਵਧੀਆਂ

ਫਿਲਮ ਦੌਰਾਨ ਫਿਲਮਾਂ ਸਾਲ ਮਾਂਤਰੀ

ਸਲ ਕਰਨ ਵਾਲੇ ਬਾਹਰੂਖ ਖ਼ਾਨ ਨੇ 'ਪਠਾਨ' ਤੇ 'ਆਡਿਸ' 'ਤੇ ਚਾਰ ਚੰਨ ਲਾਏ, ਉਥੇ ਹੀ ਸਨੀ ਨੇ ਵੀ ਪੂਰੀਆਂ ਪੂਜਾ ਪੁੱਟੀਆਂ। ਰਣਬੀਰ ਕਪੂਰ ਨੇ ਵੀ ਬਾਕਸ ਆਫਿਸ 'ਤੇ ਸਮੀਕਰਨ ਹਿਲਾ 'ਚੋਂ ਰਿਲੀਜ਼ ਹੋਣ ਵਾਲੀਆਂ ਫਿਲਮਾਂ ਤੋਂ ਵੀ ਨਵੇਂ ਵਰ੍ਹੇ ਵਿੱਚ ਰਿਤਿਕ ਰੋਸ਼ਨ, ਦੀਪਿਕਾ ਕਪੂਰ ਦੀ 'ਫਾਈਟਰ' 25 ਜਨਵਰੀ ਨੂੰ ਰਿਲੀਜ਼ ਕਰਮਾਰ ਵੀ 16 ਫਰਵਰੀ ਨੂੰ ਤਮਿਲ ਫਿਲਮ 'ਹਿੰਦੀ ਰੀਮੇਕ ਲੈ ਕੇ ਆ ਰਿਹਾ ਹੈ। ਇਸ ਤੋਂ 'ਅੱਗ ਧੋਖਾ 2', 'ਮੈਟਰੋ...ਇਨ ਦਿਨੋ', ਅਜੈ ਕਹਾ ਦਮ ਥਾਂ', 'ਚੰਦੂ ਚੈਂਪੀਅਨ', ਸੜੀ 2' ਤੇ ਰਾ' ਆਦਿ ਫਿਲਮਾਂ ਹਨ, ਜਿਨ੍ਹਾਂ 'ਤੇ ਫਿਲਮ ਟਿਕੀਆਂ ਹੋਈਆਂ ਹਨ। -ਆਈਏਐੱਨਐੱਸ

ਪੰਜਾਬ ਸਟੇਟ ਲਾਟਰੀਜ਼ ਨਿਦੇਸ਼ਾਲਾ
ਭਰਾਅ ਦਾ ਸਮਾਂ: ਬਾਮੀ 06.00 ਵਜੇ ਤੋਂ
ਪੰਜਾਬ ਸਟੇਟ ਡੀਅਰ 10 ਆਇਰਨ ਸੰਬੰਧੀ ਵੀਕਲੀ ਲਾਟਰੀ ਦਾ ਨਤੀਜਾ
ਡਰਾਅ ਦੀ ਮਿਤੀ: 31.12.2023

ਐਮਆਰਪੀ ਰੁ. 10/- ਪ੍ਰਤੀ ਟਿਕਟ

ਪਹਿਲਾ ਇਨਾਮ ਰਾਸ਼ੀ (10) ਰੁ. 10,000/-	ਸਾਰੀਆਂ ਸੀਰੀਜ਼ ਵਿਚ ਕਾਮਨ (ਐਂਟਿਮ 04 ਅੰਕਾਂ 'ਤੇ)	ਦੂਜਾ ਇਨਾਮ ਰਾਸ਼ੀ (10) ਰੁ. 2,000/-	ਸਾਰੀਆਂ ਸੀਰੀਜ਼ ਵਿਚ ਕਾਮਨ (ਐਂਟਿਮ 04 ਅੰਕਾਂ 'ਤੇ)	ਤੀਜਾ ਇਨਾਮ ਰਾਸ਼ੀ (100) ਰੁ. 500/-	ਸਾਰੀਆਂ ਸੀਰੀਜ਼ ਵਿਚ ਕਾਮਨ (ਐਂਟਿਮ 04 ਅੰਕਾਂ 'ਤੇ)	ਚੌਥਾ ਇਨਾਮ ਰਾਸ਼ੀ (100) ਰੁ. 200/-	ਸਾਰੀਆਂ ਸੀਰੀਜ਼ ਵਿਚ ਕਾਮਨ (ਐਂਟਿਮ 04 ਅੰਕਾਂ 'ਤੇ)	ਪੰਜਵਾਂ ਇਨਾਮ ਰਾਸ਼ੀ (2000) ਰੁ. 100/-	ਸਾਰੀਆਂ ਸੀਰੀਜ਼ ਵਿਚ ਕਾਮਨ (ਐਂਟਿਮ 04 ਅੰਕਾਂ 'ਤੇ)
1288	1418	3284	3668	3928	6040	6275	6304	7180	7747
2243	2740	8454	9364	1947	6104	6411	8079	8618	9230
0093	0194	0203	0272	0289	0328	6410	0412	0485	0512
0609	0666	0746	0815	0862	1005	1030	1051	1075	1144
1180	1182	1183	1254	1297	1279	1304	1309	1357	1392
1393	1405	1409	1426	1446	1690	1690	1721	1757	1793
1802	1847	1861	1991	2034	2131	2175	2290	2314	2325
2327	2369	2366	2369	2715	2746	2925	2945	2975	2987
3035	3033	3098	3096	3169	3206	3238	3245	3249	3289
3344	3361	3412	3447	3453	3490	3549	3583	3595	3597
3609	3708	3937	3983	4047	4190	4232	4271	4310	4300
4316	4317	4332	4339	4365	4454	4455	4486	4515	4844
4905	4913	4958	4977	4992	5029	5041	5118	5127	5131
5234	5290	5379	5389	5705	5812	5836	5873	5908	5980
5987	6110	6144	6152	6182	6187	6212	6215	6307	6345
6423	6484	6541	6579	6665	6674	6690	6719	6773	6854
6917	7003	7062	7068	7201	7265	7296	7324	7386	7435
7441	7458	7500	7518	7529	7532	7762	7768	7849	7857
7898	7929	7965	7982	8011	8075	8128	8204	8207	8226
8327	8443	8529	8568	8648	8698	8951	9125	9150	9190
9243	9268	9301	9346	9370	9395	9544	9582	9685	9732
9789	9799	9837	9848	9851	9830	9950	9977	9992	9980

ਸਾਰੀ ਕਰਮਾਂ: ਨਿਦੇਸ਼ਾਲਾ, ਪੰਜਾਬ ਸਟੇਟ ਲਾਟਰੀਜ਼
ਫਿਲਮ ਕਰਕੇ ਅੰਤਿਮ ਨਤੀਜੇ ਨੂੰ ਸਰਕਾਰੀ ਸਾਇਟ ਅਧਿਕਾਰਤ ਨਾਲ ਮਿਲਾ ਲਵੋ।